

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI
NEW DELHI

OA No. 2369/92

(13)

New Delhi this the 14th day of January, 1998.

Hon'ble Sh.S.R.Adige, Vice Chairman(A)
Hon'ble Smt.Lakshmi Swaminathan, Member(J)

Mrs A.S.Balasubramanian,
(Ex.SC 'E' DESIDOC/DRDO),
C/O G.K.Agarwal,
G-82, Ashok Vihar-1,
Delhi-110052

..Applicant

(None for the applicant)

VS

Union of India through Secretary,
Dept.t of Defence Research & Development
and Scientific Adviser to Defence Minister
and Director General Research & Development,
South Block, New Delhi-11

(Dr) V.S.Arunachalam,
(the then Secy.DODRD and SA to
DM and DGR&D), through Scientific
Adviser to Defence Minister,
South Block, New Delhi-11

K.N.Singh, Chief Controller
Research and Development,
Defence Research Development Organisation,
South Block, New Delhi-11

S.S.Murthy,
Director,
Defence Scientific Information &
Documentation Centre(DESIDOC),
Metcalf House, Delhi-54

The Director of Estates,
Nirman Bhawan, New Delhi.

..Respondents

(By Advocate Sh.P.H.Ramchandani)

O R D E R (ORAL)

(Hon'ble Shri S.R.Adige, Vice Chairman(A)

Despite service of fresh notice on the applicant,
none has appeared for the applicant, even on the second call.
This case was listed at Serial No.6 of the regular hearing list
of today and has been on Board since 13.1.1998.

2. In the above circumstances, this OA is dismissed for
default and non prosecution.

Lakshmi Swaminathan
(Smt.Lakshmi Swaminathan)
Member(J)

Adige
(S.R.Adige)
Vice Chairman(A)